

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T P No. 45/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Tanushree Promoters Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

2. Ishani Pandya
AROC, W.B.

Respondent

Ishani Pandya
10/09/18

7. MS Riwa,

Petitioner

MS Riwa
10/9/18

ORDER

Ld. Counsel for petitioner and Ld. Assistant Registrar of Company, West Bengal is present.

Heard Ld. Counsel for the applicant and Assistant Registrar of Company, West Bengal. The observation of the Central Government in paragraph no. 2 seems to be complied by filing undertaking affidavit. The objection, if any, raised by Central Government seems to be rectified.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member.(J)